

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 117 of 2013

Dated : 4th October, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

DNH Power Distribution Company Ltd. Appellant(s)

Versus

Joint Electricity Regulatory Commission Respondent(s)

**Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

**Counsel for the Respondent(s) : Mr. Ravi Prakash
Mr. Varun Pathak with
Mr. Suyosh G
Mr. Anish Garg (Rep) for JERC**

ORDER

We have heard the learned counsel for the parties. Written Submissions have also been filed by the Appellant as well as the Respondent-Commission. The learned counsel for the Commission wants to file additional notes. Accordingly, he is directed to file the same within a week after serving copy on the other side.

Judgment is Reserved.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vs